

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-23/2020

Mr. Habib Bellary

... Petitioner

Versus

Shri Lawrence Miranda alias
Lourenco Rosario Miranda & ors.

.... Respondents

Ms. Suzette Pereira, Advocate for the Petitioner.

Mr. Vithal Naik, Advocate for Respondent no. 1.

Shri T. Patil, Advocate for Respondent no. 2.

Coram:- Nutan D. Sardesai, J.

Date:- 23rd June, 2020.

P.C.:

Ms. Pereira seeks leave to amend the petition.

2. Liberty granted to carry out the amendment within one week from today and to serve the added parties. She undertakes to file the rejoinder thereafter.

3. Stands over on 17.07.2020.

Nutan D. Sardesai, J.

msr.